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**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT  
KARKARDOOMA COURTS : DELHI  
ORDER**

Office of the Chief Metropolitan Magistrate (East)  
Duty No. 9348  
07 OCT 2023

In partial modification of Duty Roster bearing No. 639/CMM/EAST/KKD/Delhi dated 21-10-2023, in view of notification no. F.6/18/2020-Judl./Suptlaw/1767-1773 dated 6<sup>th</sup> October 2023, and in view of joint request received from Sh. Bhanu Pratap Singh Ld. MM (East) and Ms. Chhaya Tyagi Ld. M.M. (East) Karkardooma Courts regarding change of duty as Duty MM, the duty roster for the month of October 2023 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Bhanu Pratap Singh, Ld. MM R/o B-13, Saket Court Residential Complex, New Delhi	08.10.2023	Ms. Kadambri Awasthi Ld.CMM East.
2	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.	28.10.2023	Ms. Kadambri Awasthi Ld.CMM East.
3	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.	09.10.2023	Sh. Bhanu Pratap Singh, Ld. MM R/o B-13, Saket Court Residential Complex, New Delhi
4	Sh. Bhanu Pratap Singh, Ld. MM R/o B-13, Saket Court Residential Complex, New Delhi	17.10.2023	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.

Rest of the conditions in circular No. 639/CMM/EAST/KKD/Delhi dated 21.09.2023, shall remain unchanged.

(SALONI SINGH)  
Additional Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi  
Dated: 07.10.2023

No. 678 CMM/EAST/KKD/Delhi  
Copy for information to:-

- The Ld. Registrar General, High Court of Delhi at New Delhi.
- The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
- The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- The Principal District & Session Judge North, and North-West, Rohini, New Delhi.
- The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
- The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
- The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- The Incharge District Courts Web Site Committee, Tis Hazari Courts, Delhi.
- The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers Web-Site)
- Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- Incharge Pool Car, Karkardooma Courts, Delhi.
- Incharge Cash Branch, Karkardooma Courts, Delhi.
- Director of prosecution, Delhi th, Prosecution Branch, KKD Courts, Delhi.
- Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
- The I.G (Prison), Tihar Jail, Delhi/ New Delhi.
- The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
- Lock Up Incharge, Karkardooma, Delhi.
- Information Center, Karkardooma Courts, Delhi.
- Video Conference Room, Karkardooma Courts, Delhi.
- For uploading on layers/Web-Site.
- Office Order File.

जिला एक सत्र नवम्बर  
बायणी संख्या 5103  
09 OCT 2023  
केन्द्रीय दिल्ली

(SALONI SINGH)  
Additional Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi